

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 176 & 177 of 2014 in
DFR No. 357 of 2014

Dated : 25th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s Suraj Fabrics Industries Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ajay Vaidya

ORDER

IA No. 176 & 177 of 2014
(Delay in filing & refiling)

Issue notice to the Respondents returnable on 08.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **08.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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